

882503/2019/CD SEC(DMCD)

Registered No. WB/SC-247

No. WB(Part-I)/2019/SAR-249

Kolkata



सत्यमेव जयते

Extraordinary
Published by Authority



Gazette

14.06.2019

CAITRA 15]

FRIDAY, APRIL 5, 2019

[SAKA 1941

PART I—Orders and Notifications by the Governor of West Bengal, the High Court, Government Treasury, etc.

GOVERNMENT OF WEST BENGAL

Department of Disaster Management & Civil Defence,
Nabanna, 2nd floor, 325, Sarat Chatterjee Road, Mandirtala, Shibpur,
Howrah - 711 102

NOTIFICATION

No. 283-CD/O/NVF-8C-01/2017

Dated : 28.02.2019

In exercise of the powers conferred by section 16 of the West Bengal National Volunteer Force Act, 1949 (West Bengal Act I of 1949), read with clause (2) of Rule 12 of the West Bengal National Volunteer Force Rules, 1949, the Governor is pleased hereby to make, with immediate effect, the following amendments in West Bengal Subordinate Services and the Subordinate and Other Services (Recruitment of Employees of the West Bengal National Volunteer Force) Rules, 1973 issued with the notification no. 3642-HD/1R-10/73 dated the 4th September 1973 and published in the Calcutta Gazette Extraordinary, Part-I dated 6th September, 1973 (hereinafter referred to as the said rules);

AMENDMENTS

In the said rules,—

1. In Sub-rule (f) of Rule 4 under the heading "Agragamis", substitute the following sub-rule:—

"(f) Agragamis

A. Method of recruitment. — by selection through direct recruitment of—

- (a) 90% of the post to be filled up from amongst the trained West Bengal National Volunteers Force (WBNVF);
and

(b) Remaining 10% of the post to be filled up by Ex-Servicemen,

on the basis of a Competitive Examination to be conducted by the West Bengal Police Recruitment Board (WBPRB) as per scheme of examination to be issued by the Government from time to time:

Provided that if no suitable Ex-Serviceman candidate is found in any year of advertisement, such vacant post shall be filled up from amongst the trained WBNVF;

888503/2019/CD SEC(DMCD)

2

THE KOLKATA GAZETTE, EXTRAORDINARY, APRIL 5, 2019

[PART I]

B. Qualifications, age and other requirements for recruitment :-

(a) Minimum Educational Qualification: Must have passed Madhyamik Examination of West Bengal Board of Secondary Education or its equivalent;

(b) Age: Not less than 18 years and not more than 40 years of age as on 1st day of January of the year of advertisement. The upper age limit is relaxable in respect of Scheduled Castes, Scheduled Tribes and Other Backward Classes in accordance with the extant norms issued by the State Government from time to time;

(c) Minimum physical Standard required:-

Sl. No.	Class	Height (in cm)	Chest (in cm)	Weight
1	General (Trained WBNVF).	165	78 cm with expansion of 05 cm (78 cm to 83 cm)	Proportionate to height and age as per medical standards.
2	Ex-Servicemen and WBNVF belonging to Gorkhas, Garhwalis, Rajbanshis and Scheduled Tribes.	160	76 cm with expansion of 05 cm (76 cm to 81 cm)	Proportionate to height and age as per medical standards.

(d) Physically challenged persons are not eligible for the posts.

2. In sub-rule (i) of Rule 5, for the words "All recruitments shall be made" *substitutes* the words "All recruitments, except for the post of 'Aragamis', shall be made,";
3. After sub-rule (iv) of Rule 5, insert the following sub-rule;

"(v) The recruitment to the post of *Aragami* shall be made through the West Bengal Police Recruitment Board (WBPRB) and the scheme of examination shall be issued by The State Government in the Department of Disaster Management and Civil Defence, from time to time."

By order of the Governor,

DUSHYANT NARIALA, IAS

Principal Secretary to the Government of West Bengal



88503/2019/CD SEC(DMCD)

PART I]

THE KOLKATA GAZETTE, EXTRAORDINARY, APRIL 5, 2019

3

APPENDIX**Scheme of Examination:**

[See the Rule 3 of the AMENDMENTS of Recruitment Rules for the post of "Aragamis" under WBNVF wide Notification No. 283-CD/O/NVF-8C-01/2017, dated: 28.02.2019]

i. Written Examination

A Written Examination shall be held in General Studies including Current affairs and Arithmetic (multiple choice objective type questions) with full marks of 90. The duration of the examination shall be one and half hours and venues for the Written Examination shall be selected by WBPRB.

ii. Syllabus for the Written Examination

Questions shall be set to test the General knowledge of the candidate including his awareness to Current affairs in different spheres of life with special emphasis on West Bengal. Questions in Arithmetic shall be set on the basis of the Syllabus upto Madhyamik Examination of West Bengal Board of Secondary Education.

iii. Physical Measurement Test (PMT)

The candidate who qualify in the Written Examination shall be required to appear in a Physical Measurement Test (PMT) as per criteria laid down under Rule B (c) of these rules which shall be conducted at the venues to be selected by WBPRB.

iv. Physical Efficiency Test (PET)

The candidate who found fit in the Physical Measurement Test shall be required to appear in a Physical Efficiency Test which shall consist of 800 metre run in 200 seconds.

v. Personality Test

- a. The candidates shortlisted on the basis of Written Examination and found fit in the Physical Measurement Test and Physical Efficiency Test shall be required to appear in a Personality Test. The total number of such shortlisted candidates to be called for Personality Test shall be determined by WBPRB.
- b. The Personality Test shall consist of 10 marks. There shall be no qualifying marks in the Personality Test.
- c. The final merit list of provisionally selected candidates shall be prepared on the basis of total marks obtained by the candidates in the Written Examination as well as in the Personality Test.

By order of the Governor,

DUSHYANT NARIALA, IAS

Principal Secretary to the Government of West Bengal



Modified wide
Notification No.
127-CD(E-71964) dated
29/01/2021

29/01/21

SRI NARIALA, JNT: HALDIA, (MCD)
Deputy Secretary
Department of Disaster Management &
Civil Defence
Govt. of West Bengal